

**From:**

**Anant Kumar, H.J.S.,  
Registrar General,  
High Court of Judicature at  
Allahabad**

**To:**

**The District & Sessions Judges,  
Agra, Allahabad, Azamgarh, Ballia, Bijnor, Budaun, Farrukhabad,  
Ghazipur, Lalitpur, and Sultanpur.**

**No. 215/DR (S)/2013, Dated Allahabad: May 30, 2013**

**Subject: Representations against Annual Transfer-2013/premature transfer.**

**Sir,**

I am directed to say that representations of following officers made against Annual General Transfer-2013 for change of their place of posting and for premature transfer have been rejected by Hon'ble Court:-

<b>Sl. No.</b>	<b>Name of Judicial Officer with Designation</b>	<b>Present place of Posting</b>	<b>Representation dated</b>
1.	Ram Milan Singh, Additional District & Sessions Judge	Agra	07.05.2013
2.	Bijendra Kumar Shailat, Additional District & Sessions Judge	Nagina (Bijnor)	10.05.2013
3.	Ashok Kumar Srivastava, Additional District & Sessions Judge	Allahabad	22.04.2013
4.	Virjendra Kumar Singh, Additional District & Sessions Judge	Ballia	30.03.2013
5.	Susri Chhavi Asthana, Additional Civil Judge, Senior Division	Allahabad	10.05.2013
6.	Ranjeet Kumar, Additional Chief Judicial Magistrate	Ghazipur	01.04.2013
7.	Smt. Tarkeshwari Singh, Additional Civil Judge, Junior Division	Ballia	30.03.2013
8.	Jitendra Singh-II, Additional Civil Judge, Junior Division	Budaun	16.04.2013
9.	Kuldeep Singh-I, Additional Civil Judge, Junior Division	Ghazipur	26.04.2013
10.	Ravi Kumar Diwakar, Additional Civil Judge, Junior Division	Sultanpur	06.05.2013
11.	Surendra Kumar Rai, Civil Judge, Junior Division	Mehrauni-Lalitpur	16.05.2013

12.	Smt. Shikha Rani Jaiswal, Additional Civil Judge, Junior Division	Farrukhabad	10.05.2013
13.	Sunil Kumar-II, Additional Civil Judge, Junior Division	Azamgarh	09.05.2013

I am, therefore, to request you kindly to inform the officers accordingly.

**Yours faithfully,**  
**sd/-**  
**Registrar General**